

## ESTIMATES COMMITTEE

## SIXTY-SEVENTH REPORT

**Secretary:** The Chairman, Estimates Committee (1956-57) presented to the Speaker on the 29th March, 1957, the Sixty-Seventh Report of the Committee on the Ministry of Defence—The Hindustan Aircraft (Private) Limited—which was approved at their sitting held on the same day. The Committee requested the Speaker to make corrections in the Report that might be necessary as a result of the factual verification by the Ministry of Defence

The Report has since been factually verified and some corrections have been carried out in it under Speaker's orders. The Speaker has ordered the laying of the Report on the Table of the House in terms of para. 1(6) of Speaker's Direction No. 71A.

I lay a copy of the Report on the Table of the House.

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**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE**
**CLOSURE OF NARSING GIRJI MILLS ETC.**

**Shri Sonavane (Sholapur—Reserved—Sch. Castes):** Under Rule 197, I beg to call the attention of the Minister of Labour and Employment to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The closure of the Narsing Girji Mills Ltd., and the partial closure of the Sholapur Spinning and Weaving Mills Ltd., Sholapur, and the situation resulting therefrom".

**The Deputy Minister of Labour (Shri Abid Ali):** Survey reports indicate that the condition of the plant and equipment and the financial position of the Narsing Girji Mills are very unsatisfactory. The mills' liabilities have exceeded the assets and they have no resources for the pur-

chase of essential raw materials and for payment to workers.

Proceedings have already been instituted for the winding up of the company. The mills closed down on the 9th August 1957, thereby affecting about 4,700 workmen. The question of payment of retrenchment compensation and other dues to the workmen has been taken up with the Government of Bombay.

The Central Government has ordered an investigation into the affairs of the mills in accordance with the Industries (Development and Regulation) Act, 1951, under the chairmanship of Shri G. D. Somani, M.P.

Regarding the Sholapur Spinning and Weaving Mills, my colleague, the Minister of Commerce, made a statement about its affairs on the 30th July 1957. I have nothing to add except that Government is closely watching the situation.

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**BUSINESS OF THE HOUSE**

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** As I anticipate that there may be some time to spare tomorrow or even today, I would like to announce that, time permitting, there will be a discussion on the following two motions:

- (1) Discussion on the Rice Milling Committee's Report on a motion given notice of by Shri Shree Narayan Das; and
- (2) Discussion on the Interim General Plan for Greater Delhi on a motion given notice of by Shri Harish Chandra Mathur.

As I said, this will be taken up if there is time, if the other business collapses earlier.

**Mr. Speaker:** What about Food?

**Shri Satya Narayan Sinha:** As I told you, the Minister is going to